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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/3/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/226/2016  
NAME OF THE PETITIONER(S) : Mohan Paul  
NAME OF THE RESPONDENT(S) : M/s City Hospital Private Limited & 5 others  
UNDER SECTION : 111

Sl.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1)	SHAJAHAN, T.K	Counsel for Petitioner	
2)	FOR K. MANOJ MENON FOR (V. HALLEL BEN)	Counsel for Respondents	 (FOR MANOJ MENON)

**ORDER**

Shri T K Shajahan, counsel for petitioner present. Shri K Manoj Menon, counsel for respondents present. The matter has been argued in part. For further submissions by counsel for petitioner, time is enlarged. Put up on **20.04.2017** at **10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)